Name of the corporate debtor: Mylar Sugars Limited ; Date of commencement of CIRP: 17.08.2026; List of creditors as on:30.10.2026															
List of operational creditors (Government Dues) (Amount in ₹)															
Sl. No.	**Details of claimant**		**Details of claim received**		**Details of claim admitted**						**Amount of contingent claim**	**Amount of any Mutual dues, that may be set-off**	**Amount of claim not admitted**	**Amount of claim under verification**	**Remarks, if any**
	Department	**Government**	**Date of receipt**	**Amount claimed**	**Amount of claim admitted**	**Nature of claim**	**Amount covered by security interest**	**Amount covered by guarantee**	**Whether related party?**	**% of voting share in CoC**					
1	Employee Provident Fund Organisation, Regional Office, Hubballi	Central	01.09.2026	48,58,629.00	48,58,629.00	1. Dues Under Sec 7A of the EPFand MP Act, 1952 read with the Sec 129 of the Code on Social Security 2020; 2. Penal Damages as per Sec128 of the Code on Social Security 2020 3. Interest as per Sec 127 of the Code on Social Security 2020	0	0	NO	NA	NA	NA	NA	NA	Nil
2	Employee State Insurance Corporation, Sub-Regional Office, Hubballi	Central	13.10.2026	2,70,494.00	2,70,494.00	Under Sec 39& 40 of the ESI Act,1948	0	0	NO	NA	NA	NA	NA	NA	Nil
	Total			**51,29,123.00**	**51,29,123.00**										

For Mylar Sugars Limited in CIRP

Kondisetty Kumar Dushyantha
Resolution Professional

Kondisetty Kumar Dushyantha
Resolution Professional of Mylar Sugars Ltd (In CIRP)
IBBI Regn. No. IBBI/IPA-002/IP-N00237/2017-18/10688
E-mail: mylarsugarscirp@gmail.com
Date: 30.10.2026
Place: Bengaluru